

9

O.A. No. 88 of 2012

Nabaghana Swain.....Applicant

Vs

Union of India & Ors.....Respondents

Order dated: 02.05.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admn.)

&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Mr. N.R.Routray, Ld. Counsel for the applicant and Mr. A.K.Rout, Ld. Counsel appearing on behalf of Mr. T.Rath, Ld. Counsel for the Respondent-Railways. Mr. S.K.Das, Ld. Counsel is present for the Central Bank of India.

As submitted by the Ld. Counsel for the parties, the grievance of the applicant has been redressed and nothing further remains to be adjudicated in this O.A.

In view of the above, the O.A. stands disposed of.


MEMBER (Judl.)

RK


MEMBER (Admn.)